

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6011  
ANSWERED ON:30.04.2015  
SINGARENICOLLERIES COMPANY LIMITED. .  
Naik Prof. Seetaram Ajmeera

**Will the Minister of COAL be pleased to state:**

- (a) whether the Union Government has any stake in Singareni Collieries Company Limited;
- (b) if so, the details thereof;
- (c) whether the Government of Telangana has requested to purchase the said unit;
- (d) if so, the details and status thereof; and
- (e) the time by which it is likely to be finalised?

**Answer**

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (b): Yes, the Government of India is having 48.9015% equity shareholding in the Singareni Collieries Company Limited (SCCL).

(c) to (e): Government of Telangana had submitted a proposal to purchase Government of India's equity in SCCL in August, 2014. The proposal was examined in the Ministry. In the light of the fact that coal is a national asset and it has to be used in a manner so that need-based equitable distribution is effected for the entire country including the non-coal bearing states, it would not be in national interest to divest Government of India's shares. Government of Telangana was informed accordingly.